

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Original Application No. **624/89**
Transfer Application No.

Date of Decision : **15.2.1995**

M.P.S.Varma.

Petitioner

Ms.Archana Srivastava.

Advocate for the
Petitioners

Versus

Union of India & Anr.

Respondents

Shri Subodh Joshi.

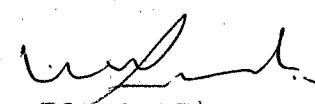
Advocate for the
respondents

C O R A M :

The Hon'ble Shri Justice M.S.Deshpande, Vice-Chairman,
The Hon'ble Shri M.R.Kolhatkar, Member(A).

(1) To be referred to the Reporter or not ?

(2) Whether it needs to be circulated to
other Benches of the Tribunal? **No**


(M.S.DESHPANDE)
VICE-CHAIRMAN